

PUNJAB VIDHAN SABHA SECRETARIAT
(LEGISLATION BRANCH)

No. 12-LA-2023/ 4079

Notice has been received that the following motion will be moved by Smt. Jeevan Jyot Kaur, MLA and seconded by Sh. Budh Ram, MLA, on the 6th March, 2023:-

"That an address be presented to the Governor in the following terms:-

' That the Members of this House assembled in this Session are deeply grateful to the Governor for the Address which he has been pleased to deliver to the House on the 3rd March, 2023 '."

CHANDIGARH:
THE 3RD MARCH, 2023.

SURINDER PAL,
SECRETARY.

To

All Members of the Punjab Vidhan Sabha.

No.12-LA-2023/ 4080 _____, dated Chandigarh, the 3rd March, 2023.

Copy forwarded for information to-

1. the Chief Secretary to Government, Punjab;
2. all Additional Chief Secretaries / Financial Commissioners / Principal Secretaries / Administrative Secretaries to Government, Punjab;
3. the Additional Chief Secretary to Government, Punjab, Department of Parliamentary Affairs, Chandigarh;
4. the Principal Secretary to Governor, Punjab; and
5. the Under Secretary to Government, Punjab, General Administration.


JOINT SECRETARY,
for SECRETARY.